

crores and another Rs. 100 crores for the infrastructural facilities at the Indian side.

(c) As per the present estimates, construction of Tata Hydro-electric Project is likely to be completed in 8 years and Dungsum Cement Plan in 5 years.

Financial Assistance to Minority Institutions

*168. SHRI BHANU PRATAP SINGH VERMA : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) the number of Minority Institutions (Technical and Non-Technical) functioning in the country, State-wise;

(b) whether financial assistance and other facilities are provided to the Minority Institutions by the Government; and

(c) if so, the details thereof?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI S.R. BOMMAI) : (a) to (c). It is the State Governments which accord recognition for the minority character of an educational institution. Details of minorities education institutions which got such recognition are not maintained nationally. However, details of madarasas which were provided financial assistance by the Government for Modernisation are furnished in the attached Statement.

STATEMENT

S. No.	State's Name	No. of Madarasas	1993-94	No. of Madarasas	1994-95	No. of Madarasas	1995-96
1.	Uttar Pradesh	10	Rs. 3,04,000/-	40	Rs. 11,69,600/-	120	Rs. 34,88,000/-
2.	Madhya Pradesh			19	Rs. 5,77,600/-	39	Rs. 11,09,600/-
3.	Haryana			5	Rs. 1,52,000/-	5	Rs. 1,32,000/-
4.	Karnataka					9	Rs. 2,73,600/-
5.	Kerala					42	Rs. 12,76,800/-
6.	Tripura					24	Rs. 7,29,600/-
7.	West Bengal					80	Rs. 24,32,000/-
8.	Assam					64	Rs. 19,45,600/-
9.	Tamil Nadu					1	Rs. 30,400/-
10.	Sikkim					1	Rs. 30,400/-
11.	Delhi					5	Rs. 1,52,000/-
Total			Rs. 3,04,000/-		Rs. 18,99,200/-		Rs. 1,16,00,000/-

Grants to Fake Colleges

*169. DR. SAHEBRAM SUKRAM BAGUL :
SHRI SOHAN BEER :

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state

(a) whether crores of rupees have been given away as grants by the University Grants Commission to the Colleges.

(b) if so, the particulars of the colleges existent on papers only, State-wise to which such grants were made by the University Grants Commission alongwith the amounts allocated to each of them; and

(c) the number of officers/employees held responsible for this and the action taken against them?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI S.R. BOMMAI) : (a) to (c). According to the information received from the University Grants Commission (UGC), Development Grant is provided to recognised Colleges as per rules/regulations framed under the UGC Act according to prescribed norms. The UGC maintains lists of colleges which are

eligible to receive grants. It has informed the Government that, in October, 1988, Magadh University, Bodh Gaya, Bihar had forwarded to UGC a proposal of Abdul Qayum Ansari College, Jehanabad, Bihar for financial assistance. The UGC after examination approved Rs. 6.95 lakhs in July, 1994 for the Seventh Plan period. Subsequently, DIG (CID), Bihar informed the Commission that the papers submitted by the College for recognition were in fact forged. The college has been blacklisted by the UGC. The Bihar Police have also registered a criminal case under IPC 467/468/471/420.

No other case of this nature has come to the notice of the commission so far.

New Education Policy

*170. PROF. RASA SINGH RAWAT :
KUMARI MAMATA BANERJEE :

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether the Union Government intend to modify and bring about uniformity in the New Education Policy announced in 1986;

(b) if so, the action plan thereof;

(c) whether the Government propose to make the primary, secondary and university level education as well as vocational education more practical, employment oriented and human value based;

(d) the results achieved so far with regard to various campaigns, such as, achieving the target of cent-percent literacy, adult education, non-formal education, etc;

(e) whether the Government propose to increase the budget on education; and

(f) if so, the details thereof?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI S.R. BOMMAI) : (a) to (f). A Statement is laid on the Table of the House.

STATEMENT

(a) to (f). The National Policy on Education (NPE), 1986 and its Programme of Action (POA) were updated and placed before the Parliament in 1992. Aspects of uniformity in education, Employment-oriented education and value education are built into it. As of now, emphasis would be on toning up the implementation and stepping up resources for education so that there is a better linkage between education and the world of work and improvement of access, retention and quality at all stages of education, particularly, elementary education.

About 53.19 million persons have been made literate till 31-03-1996 under Total Literacy Campaigns (TLCs) and other adult literacy programmes. 70 lakhs out of schools children are benefiting from 2.79 lakhs Non-Formal Education Centres (NFE).

The Government is committed to increase allocation on education and on primary education in particular.

[English]

Traffic Handled by Major Ports

*171. DR T. SUBBARAMI REDDY : Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) the capacity of each major port in the country and the extent of traffic handled by each of them during

last three years, yearwise and the first ten months of 1995-96;

(b) whether the Government propose to expand further the capacity of major ports;

(c) if so, the details thereof alongwith the steps taken to improve the performance of each major ports; and

(d) the plans prepared in this regard for 1996-97;

THE MINISTER OF SURFACE TRANSPORT (SHRI T.G. VENKATRAMAN) : (a) The aggregate capacity of all the major ports as on 31.3.92 was 169.23 million tonnes which increased to 177.21 million tonnes by 31.3.1996. As against this, the major ports handled a total traffic as under :

Year	Traffic handled (in million tonnes)
1992-93	166.58
1993-94	179.26
1994-95	197.26
1995-96 (Apr-Jan)	175.39
1995-96 (full yr.)	215.26 (provisional)

Portwise details of capacity and traffic are given in the Statement enclosed.

(b) and (c). Yes, Sir 30 new Projects have been sanctioned in 8th Plan so far which will enhance the aggregate port capacity of the 11 Major Ports to 216 million tonnes. Of this aggregate capacity, 190 million tonnes is likely to be achieved by end of 8th Plan, and the balance in the 9th Plan. The steps taken to improve the performance of major ports include in addition to creation of additional capacity, the replacement and modernisation of the old and obsolete equipment and floating crafts and creation of additional port facilities to meet the growth of traffic.

(d) In the Annual Plan 1996-97, an outlay of Rs 576.60 crores has been provided for the development of Major Ports. During 1996-97, the major projects likely to be commissioned are Replacement of Pir Pau Oil Pier at Mumbai, Third Oil Jetty at Kandla, Crude and POL products handling facilities at New Mangalore and Approach Bridge to Service Berth at JL Nehru Port.

STATEMENT

Details of capacity and traffic handled by Major Ports during the lasts 5 years

Name of the port	Capacity as on		Traffic handled				
	31.3.92	31.3.96	1992-93	1993-94	1994-95	1995-96 (April-Jan)	1995-96 (Full year)
1	2	3	4	5	6	7	8
1. (a) Calcutta	5.95	6.75	5.16	5.17	5.60	6.03	6.12
(b) Haldia	16.76	17.03	13.18	13.35	14.78	12.88	15.31
2. Paradip	7.65	8.55	7.61	6.33	10.12	9.46	11.26